

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-513**  
IB-185/PB/2017  
CA/700/2019

**IN THE MATTER OF:**

Inder Preet Singh

....Applicant

**Vs.**

Mariners Buildcon India Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Re-notified to **20.05.2024**.

**Sd/-**  
**(Court Officer)**